

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3850
ANSWERED ON:06.08.2014
ALLOTMENT OF SHOPS
Sreeramulu Shri B.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether shops in the shopping complexes constructed by Delhi Development Authority (DDA) at various locations in Delhi including Paschimpuri are lying vacant;
- (b) if so, the details thereof along with the time since when these shops are lying vacant, location-wise and the reasons therefor;
- (c) whether the Government proposes to review the present policy of DDA for allotment of shops in such complexes; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M.VENKAI AH NAIDU)

(a): Yes, Madam.

(b): As per record, the following shops/built up units are vacant:-

(i) Old Inventory

General Category

East Zone-111

South Zone-47

West Zone-140

Reserve Category:

Nil

The above shops/stalls are vacant for the last 15-20 years. Even though they were put up for disposal in tenders a number of times, no proper response was received.

(ii) New Inventory

The new inventory of shops have been received in the year 2011-12 & 2012-13, as per following details.

General Category:

East Zone-49

South Zone-17

West Zone-16

North Zone-26

Rohini Zone-2

Dwarka-1

Reserved Category:

Scheduled Castes-109

Scheduled Tribes-41

Physically Handicapped-16

Land Acquisition Category-45

Freedom Fighter-3

Ex. Servicemen (Draw)-2

Ex. Servicemen (Tender)-7

(c) & (d): No such proposal is under consideration of the Government. However, henceforth vacant shops under general category will be disposed off by DDA through e-auctioning to ensure transparency and to get wider public response.